

Rajya Sabha

List of Questions for WRITTEN ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Monday, March 27, 2023/ 6 Chaitra, 1945 (Saka)

(Ministries : Civil Aviation; Coal; Defence; Housing and Urban Affairs; Jal Shakti; Micro, Small and Medium Enterprises; Mines; Parliamentary Affairs; Petroleum and Natural Gas; Planning; Statistics and Programme Implementation; Steel)

Total number of questions -- 160

Operation and development of airports in Andhra Pradesh and Uttar Pradesh

2881 **Shri G.V.L. Narasimha Rao:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) name of operational airports as on date in Andhra Pradesh and Uttar Pradesh;
- (b) passenger traffic (domestic and international) in each of these airports;
- (c) the expenditure incurred on infrastructure development or improvement of facilities in each of the airports in Andhra Pradesh and Uttar Pradesh;
- (d) the sanctioned and ongoing projects for development of each of the airports;
- (e) airports in Andhra Pradesh and Uttar Pradesh identified by the Airports Authority of India (AAI) for privatization or private operation on lease basis; and
- (f) private airports given approval for construction in Andhra Pradesh and Uttar Pradesh, their capacity, present status, likely construction date etc.?

Drone Amendment Rules, 2022

2882 **Shri Ayodhya Rami Reddy Alla:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the reform measures undertaken by Government to promote India's upcoming drone industry which is having the potential of becoming a global drone hub;
- (b) whether Government has made any attempts to deal with the question of privacy when it comes to the use of Unmanned Aerial Vehicles (UAVs) and Drones for the purpose of research, development, and testing purposes and/or traffic management, if so, the details thereof; and
- (c) whether it is a fact that the Drone Amendment Rules, 2022 are insufficient, vaguely worded, and ambiguous in tackling such an issue on privacy concerns?

Air navigation infrastructure

2883 **Shri Ayodhya Rami Reddy Alla:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the details of air navigation infrastructure developed in the country during the year 2021-22 and the details of advanced air navigation technology adopted and used in the country;

(b) whether it is a fact that Government approval processes frequently cause delays in the development of air navigation infrastructure, if so, the details thereof; and

(c) whether Government has taken any steps to improve the air navigation infrastructure and develop indigenous technologies with respect to the same, if so, the details thereof and if not, the reasons therefor?

UDAN Yojana in the State of Bihar

2884 Shri Rakesh Sinha:

Will the Minister of *Civil Aviation* be pleased to state:

(a) the number of places in Bihar which have been connected with UDAN Yojana;

(b) the details of their revenue model;

(c) the number of new places in Bihar to be covered under UDAN Yojana; and

(d) the reasons for not starting UDAN Yojana for Begusarai which has huge potential of air passengers?

UDAN Scheme in MP

2885 # Shri Ajay Pratap Singh:

Will the Minister of *Civil Aviation* be pleased to state:

(a) the details of the UDAN Scheme along with the number of passengers in Madhya Pradesh (MP) who have got the opportunity to travel under this scheme during the last two years and the total number of flights made and from which airport, the details thereof, airport-wise; and

(b) whether the Rewa and Singrauli airports/airstrips are ready for flight operations, if so, whether air service would begin from these places and if not, the reasons therefor?

Hike in prices of flight tickets

2886 Smt. Priyanka Chaturvedi:

Will the Minister of *Civil Aviation* be pleased to state:

(a) whether it is a fact that Government has issued a draft paper suggesting a hike in the prices of landing and parking fees for aircraft by 30 per cent and increasing user development fee by four times;

(b) whether Government is aware that it can result in flight tickets becoming 30 per cent more expensive; and

(c) whether Government has assessed the potential impact on commuters?

Greenfield airport projects

2887 Shri Parimal Nathwani:

Will the Minister of *Civil Aviation* be pleased to state:

(a) the number of new greenfield airport projects at implementation stage across the country;

(b) the details of total cost and by when they will become operational; and

(c) the details regarding greenfield airport projects in the States of Gujarat and Andhra Pradesh specifically?

Inordinate delay in approval of greenfield airports

2888 **Shri A. A. Rahim:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the greenfield airports currently proposed and awaiting approval and how long has the approval process taken for each of them; and
- (b) the reasons for the delays and the measures being taken to avoid such delays?

Use of AI technology in streamlining check-in procedures in airports

2889 **Shri A. A. Rahim:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has taken cognisance of inordinate delays faced by travellers at various airports, if so, the steps Government plans to take in this regard;
- (b) whether Artificial Intelligence (AI) is being used for streamlining these procedures, if so, the details thereof; and
- (c) if not, whether there is any plan for bringing the use of AI technology in management of airports and the details thereof?

Privatization of airports

2890 **Dr. Sonal Mansingh:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) Whether Government has any proposal to privatize more airports under National Monetization Pipeline (NMP);
- (b) if so, the details of the proposed airports for privatization;
- (c) the expected revenue to Government exchequer through such privatization;
- (d) whether Government has taken any steps to ensure job security of employees of such airports;
- (e) if so, the details thereof;
- (f) whether the airports renovated recently are also included in the list of privatization; and
- (g) if so, the details of such airports and money incurred for the renovations?

Exorbitant increase in prices of flight tickets

2891 **Shri Bikash Ranjan Bhattacharyya:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that the rates of flight tickets had exorbitantly increased post COVID-19 Pandemic;
- (b) whether every air transport undertaking, engaged in scheduled air services establish tariff only with a reasonable profit;
- (c) the monitoring body for the tariff;
- (d) whether the airfare of the airlines sky rocketed during the Pandemic because they were operating at 50 per cent capacity;
- (e) whether the ticket prices for flights were restored to normal rates post Pandemic when it was operating at 100 capacity; and
- (f) whether Government is monitoring the hiked price being charged even after restoration of 100 per cent operation of flights capacity?

Digi Yatra

2892 **Dr. Ashok Kumar Mittal:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the details on the newly launched Digi Yatra app and its objectives;
- (b) the details on how Government has ensured the protection of passengers' data and privacy in the Digi Yatra system, and the measures in place to prevent cyber attacks or data breaches; and
- (c) whether Government has ensured that Digi Yatra complies with international standards for air travel and data protection, and the steps it has taken to promote Digi Yatra as a model for other countries to follow?

Recycling/Dismantling Units for inoperational aircrafts

2893 **Dr. L. Hanumanthaiah:**

Smt. Jebi Mather Hisham:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) number of existing aircraft recycling/ dismantling units in the country, State/ UT wise;
- (b) whether there is an existing policy that regulates and/or mandates appropriate disposal of aircraft scrap, if so, the details thereof and if not, the reasons therefor; and
- (c) whether Government has provided subsidies/ incentives to increase the number of players in the recycling/disposal market of aircraft scrap, if so, the details thereof?

Purchase of aircrafts

2894 **Dr. John Brittas:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that airline companies in the country have placed orders for purchasing large number of aircrafts recently;
- (b) if so, the details thereof;
- (c) the changes that Government foresee in the aviation industry due to this; and
- (d) the details and projections thereof?

Development of airports and airstrips in the State of Odisha

2895 **Dr. Sasmit Patra:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the details of the various activities undertaken by Government for the development of airports and airstrips in Odisha;
- (b) the total expenditure incurred by Centre and State in this regard and land, and other benefits/facilities provided thereof;
- (c) the coverage of these airports/airstrips under UDAN; and
- (d) the footfalls and human traffic at these airports in Odisha?

Privatisation of six airports

2896 **Shri Jawhar Sircar:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that Finance Ministry had suggested the incorporation of a clause at PPA finalisation stage that "not more than two airports will be awarded to the same bidder when six airports were notified for privatisation;

(b) whether it is also a fact that Niti Aayog had suggested the rationale of prior technical experience; and

(c) whether the Finance Ministry had issues about the Ministry not providing key details crucial to compare the technical proposals submitted by bidders, such as total project cost?

Setting up of additional airports

2897 # Dr. Kalpana Saini:

Will the Minister of **Civil Aviation** be pleased to state:

(a) whether Government has any proposal to set up additional airports in different cities of the country to deal with heavy rush at major airports in the country;

(b) if so, the details thereof including the cities where setting up of additional airports is under consideration; and

(c) whether the cities of Uttarakhand are covered under this, if so, the details thereof?

Night landing facility at Rourkela and Jeypore Airports

2898 Dr. Amar Patnaik:

Will the Minister of **Civil Aviation** be pleased to state:

(a) the details of the airports licensed under the RCS-UDAN in Odisha with active support of the Union Government that have the facility of night landing as per the Ministry data as of March 2023;

(b) whether the Ministry is considering to create an all-weather Required Navigational Performance (RNP) approach for the Airports of Rourkela and Jeypore for the State of Odisha;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

Setting up of MSDC

2899 Shri R. Girirajan:

Will the Minister of **Civil Aviation** be pleased to state:

(a) whether Government has plans to set up Aviation Multi Skill Development Centre (MSDC) supported by Aerospace and Aviation Sector Skill Council (AASSC) of India and if so, the number of MSDC set up so far, State wise;

(b) the number of training centres that have been accredited till date by AASSC and the guidelines for accreditation;

(c) whether there is a proposal to set up many more such centres for aviation skill development across the country and if so, the details thereof; and

(d) the number of youth and women proposed to be trained in these centres over the next three years?

Pilot training institutes

2900 # Shri Jugalsinh Lokhandwala:

Will the Minister of **Civil Aviation** be pleased to state:

(a) the number of pilot training institutes in the country specifying the number of private and Government institutes out of them and the details thereof;

(b) the number of new pilots trained by these institutes every year; and

(c) the number of pilots currently registered with Directorate General of Civil Aviation

(DGCA)?

Adoption of Extended Producer Responsibility system

2901 **Smt. Sangeeta Yadav:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that Extended Producer Responsibility (EPR) model has been successful in many airports across the world where producers are responsible for collection and recycling of waste generated;
- (b) if so, the details thereof;
- (c) whether EPR system is being adopted by the Indian airports;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Extension of Digi Yatra service in more airports

2902 **Dr. C.M. Ramesh:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government proposed to include beta version of Digi Yatra in more airports in the country apart from facilities which are available in Delhi, Varanasi, and Bengaluru Airports, if so, the details thereof and if not, the reasons therefor; and
- (b) whether the project as above is successful from technical and security reasons and air passengers are not facing any ordeal due to this facility and the details thereof?

Loan repayment of Air India

2903 **Shri Kumar Ketkar:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the loan component of Air India at the time of sale of Air India;
- (b) the amount of loan component taken over by the TATAs;
- (c) the amount of loan component taken over by Government; and
- (d) the monthly outflow on account of repayment on loan?

Upgradation and construction of new airport in Mizoram

2904 **Shri K. Vanlalvena:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has any plan to construct new airport at Southern Mizoram, if so, the details thereof and if not, the reasons therefor; and
- (b) whether Government has any plan to upgrade Lengpui Airport to meet the international airport standard?

Flights from Jabalpur Airport

2905 # **Smt. Sumitra Balmik:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the reasons for suspension of SpiceJet air services from Jabalpur;
- (b) by when these flights will be resumed;
- (c) whether any invitation has been extended to other airlines to operate their flights in the slots vacated by SpiceJet to ensure continuity of services; and
- (d) the financial condition of Jabalpur Airport and details of expenditure incurred and the

income generated during the last five years?

Greenfield airport in Assam

2906 **Ms. Sushmita Dev:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the status of the site clearance for the Greenfield airport slated to be built in Cachar district of Assam; and
- (b) under which law Government of Assam acquired the land for the project?

Proposal for new airports in UP

2907 **Shri Vijay Pal Singh Tomar:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the details of the decision regarding the number of new airports that were proposed to be constructed during the last three years and current year, State/UT-wise including Uttar Pradesh;
- (b) the details of the locations where these new airports are proposed to be constructed; and
- (c) the details of the progress made in this regard, State/UT-wise?

Upgradation of security scanners at airports

2908 **Shri Sanjeev Arora:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether the Ministry is planning to install latest C2 technology baggage scanners in which electronics items need not to be taken out during security check which will increase time efficiency at airports and also will enable ease of security check for travellers; and
- (b) if so, the timeline for their installation at major airports like Delhi, Mumbai, Hyderabad, and Bengaluru?

Digi Yatra scheme

2909 **Shri Rajeev Shukla:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the details of the airports that have been covered so far under Digi Yatra scheme;
- (b) whether information on Digi Yatra scheme is exempted under RTI Act, 2005;
- (c) if so, the reasons therefor;
- (d) whether there is any mechanism to protect privacy of passengers and 'purpose limitation' of data in the absence of data protection law; and
- (e) if so, the details thereof and if not, the reasons therefor?

Risks of 5G on air travel

2910 **Smt. Vandana Chavan:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has conducted any study to gauge the potential effects of 5G signals on safe flight operations;
- (b) if so, the details of the same including the risks involved in air travel; and
- (c) whether Government will suspend the 5G operations until risk of air travel is not eliminated?

Continuous supply of coal in the country

2911 # **Shri Rajendra Gehlot:**

Will the Minister of **Coal** be pleased to state:

- (a) whether Government has formulated any policy regarding import of coal for continuous supply of coal in the country, if so, the details thereof;
- (b) whether Government has taken any step to ensure more production of coal in the country and for timely payment of coal prices to the concerned companies, if so, the details thereof; and
- (c) the details of coal imported and the structure of the duty charged thereon during the last three years?

Coal permit to industries

2912 **Dr. Kirodi Lal Meena:**

Will the Minister of **Coal** be pleased to state:

- (a) the details of the guidelines and the terms and conditions fixed by Government for granting permit to public and private industries and organisations;
- (b) the details of the per metric tonne rate fixed for the coal extracted during this financial year so far;
- (c) the details of complaints/informations received regarding the coal permits issued by violating the guidelines and the terms and conditions as on date, company-wise; and
- (d) the action taken in this regard so far?

Increasing coal imports

2913 **Shri Mallikarjun Kharge:**

Will the Minister of **Coal** be pleased to state:

- (a) the details of total coal imported in the country in the last five years, year-wise;
- (b) whether the coal import bill has increased exponentially in the last few years, if so, the details thereof, year-wise;
- (c) the details of the current status of Government's plan to stop coal import from the year 2024-25;
- (d) whether Government is on track to achieve its target of stopping coal imports by 2024-25; and
- (e) if so, the details thereof and if not, the reasons therefor?

Increased cost of delayed coal projects

2914 # **Smt. Phulo Devi Netam:**

Will the Minister of **Coal** be pleased to state:

- (a) the total number of projects of the Ministry operational in the country, and the details including total cost thereof;
- (b) the details of projects getting delayed out of the above projects along with reasons therefor;
- (c) the total increase in cost due to delay in the projects; and
- (d) the details regarding the amount of additional budget released to meet the increased cost?

Welfare activities for coal mine labourers

2915 **Dr. Fauzia Khan:**

Will the Minister of **Coal** be pleased to state:

- (a) the amount spent by the Coal India Limited (CIL) for providing housing, water supply, and medical facilities to coal mine labourers across the nation, so far;
- (b) whether health-cards issued to coal mine labourers are not being renewed, if so, the reasons therefor; and
- (c) the time by when these cards are likely to be renewed?

Supply and demand of coal

2916 **Dr. M. Thambidurai:**

Will the Minister of **Coal** be pleased to state:

- (a) whether Government has taken adequate steps to meet the demand and supply of coal for various sectors in the country, including power, iron and steel etc.;
- (b) if so, the details thereof and the total shortfall of coal and the action taken by Government in this regard;
- (c) the total quantity and value (in INR) of coal imported in the last five years, year-wise; and
- (d) the effective measures taken by Government to reduce the reliance on imported coal in the coming years?

Coal royalty to be paid to the State of Tamil Nadu

2917 **Shri K.R.N. Rajeshkumar:**

Will the Minister of **Coal** be pleased to state:

- (a) the details of formula adopted to calculate royalty on coal to be paid to States along with the date of its adoption and revision including the date when it was last revised;
- (b) the details of royalty paid to Tamil Nadu during the last five years, year-wise;
- (c) whether any royalty is pending for payment to Tamil Nadu and if so, details thereof; and
- (d) the time by which pending dues are going to be cleared?

Leakage of crude oil pipeline

2918 **Shri Vaiko:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) the number of incidents of leakage of crude oil pipeline reported in the last three years;
- (b) whether complaints have come about leakage of crude oil in Nagore off-shore, Cauvery Delta in Tamil Nadu due to break in the pipeline being maintained by Chennai Petroleum Corporation Ltd (CPCL);
- (c) if so, the details thereof;
- (d) the amount of damage caused due to leaked crude oil getting into sea water for more than four days;
- (e) whether any compensation proposed for the local fishermen who could not go for fishing for days together due to this leak; and
- (f) if not, the reason therefor?

Cancellation of leases of allocated coal mines

2919 # **Shri Narain Dass Gupta:**

Will the Minister of **Coal** be pleased to state:

- (a) whether it is a fact that the lease of allocated coal mines have been cancelled by the order of the Hon'ble Supreme Court;
- (b) if so, the list of cancelled coal mines;
- (c) whether it is also a fact that the rules were modified to retain coal mines allotted to some private companies; and
- (d) if so, private companies whose coal mines were not cancelled as a result of change in the rules?

Zero emission target

2920 **Smt. Ranjeet Ranjan:**

Will the Minister of **Coal** be pleased to state:

- (a) whether Government has laid out plans to reduce dependency on coal as part of the net zero emission target by 2070, if so, the details thereof;
- (b) whether Government has taken into account the local communities that are heavily dependent on coal or other fossil fuels when India reduces its dependency on them; and
- (c) if so, Government's plan to do about these communities?

Mining in Hasdeo Aranya forest in Chhattisgarh

2921 # **Shri Sandeep Kumar Pathak:**

Will the Minister of **Coal** be pleased to state:

- (a) total number of coal blocks allotted in Hasdeo Aranya forest in Chhattisgarh along with the companies to which they have been allotted, the details of year of allocation and the corresponding regions where mining work is in operation;
- (b) block-wise details of of the allottee companies and the partner companies for mining;
- (c) whether the Wildlife Institute of India has conducted any study in this region in recent years and submitted its report to Government, if so, whether the report suggested prohibition on mining operations here ; and
- (d) if so, the details of action taken by Government on the suggestions?

Conditions of coal mines and coal miners' safety in West Bengal

2922 **Smt. Shanta Chhetri:**

Will the Minister of **Coal** be pleased to state:

- (a) the number of coal mines in West Bengal, District-wise;
- (b) total production of coal in the last three years and revenue generated from West Bengal;
- (c) the conditions of mines and steps taken for safety of coal miners; and
- (d) if so, the details thereof and if not, the reasons therefor?

Allotment of surplus coal

2923 **Shri Binoy Viswam:**

Will the Minister of **Coal** be pleased to state:

- (a) whether Government has any policy with regard to providing approval to developers of Captive Coal Blocks for the usage of surplus coal for other projects, if so, the details

thereof;

(b) whether the Empowered Group of Ministers' recommendation that power generated by utilising incremental coal from Captive Coal Blocks of Sasan Ultra Mega Power Project (UMPP) be sold through tariff-based competitive bidding has been followed;

(c) if not, the reasons therefor and number of such instances wherein the recommendation has not been followed; and

(d) the companies to whom such allocation has been made?

Hospitals for armed forces

2924 **Dr. Fauzia Khan:**

Will the Minister of **Defence** be pleased to state:

(a) whether Government has any proposal to set up hospitals exclusively for armed forces, including retired defence personnel;

(b) if so, the details thereof including proposal for such hospitals in Maharashtra; and

(c) if not, the reasons therefor?

Health professionals in armed forces

2925 **Dr. V. Sivadasan:**

Will the Minister of **Defence** be pleased to state:

(a) the number of sanctioned posts for medical professionals in Indian Army, Navy and Air Force;

(b) the number of such posts lying vacant, force-wise details thereof;

(c) the number of sanctioned posts for mental health professionals in Indian Army, Navy and Air Force;

(d) the number of psychologists and psychiatrists working with the Indian Army, Navy and Air Force, force-wise details thereof; and

(e) the number of vacancies of mental health professionals in the armed forces?

Facilities to Veer Naris and their children

2926 **Shri Mukul Balkrishna Wasnik:**

Will the Minister of **Defence** be pleased to state:

(a) the number of Veer Naris as on 31st January, 2023, State-wise;

(b) whether Government provides any facilities to the Veer Naris, particularly for health, housing, and their economic well-being;

(c) if so, the details thereof;

(d) whether it is a fact that ₹700/- is being provided as clothing charges per year to each child of Veer Naris studying in an educational institution; and

(e) if so, whether Government plans to revise the amount and if so, the details thereof?

Beneficiaries of ECHS in the State of Telangana

2927 **Shri B. Parthasaradhi Reddy:**

Will the Minister of **Defence** be pleased to state:

(a) the details of the Ex-Servicemen Contributory Health Scheme (ECHS);

(b) the total number of beneficiaries of the Ex-Servicemen Contributory Health Scheme from Telangana; and

(c) the total amount reimbursed to the beneficiaries of the Ex-Servicemen Contributory Health Scheme from Telangana?

Payment of arrears to One-Rank-One Pension holders

2928 **Shri M. Shanmugam:**

Shri Vaiko:

Will the Minister of **Defence** be pleased to state:

- (a) whether Government has made payment of arrears of One-Rank-One-Pension to eligible pensioners of the armed forces;
- (b) if so, the details thereof;
- (c) whether ex-servicemen objected to payment of arrears in instalments, contrary to the direction given by the Hon'ble Supreme Court; and
- (d) if so, the status of payment of arrears in toto, with details thereof?

Compulsory NCC training in schools/colleges

2929 **Shri P. Wilson:**

Will the Minister of **Defence** be pleased to state:

- (a) whether Government is considering to make National Cadet Corps (NCC) training compulsory in Schools/Colleges across the country including in the State of Tamil Nadu;
- (b) the number of schools/colleges voluntarily providing NCC training, district-wise, school-wise, college-wise; in Tamil Nadu;
- (c) whether NCC is equipped to impart training in Indian Army, Navy and Air Force too, if so, the details of availability of such facilities; and
- (d) if not, the reasons therefor?

Innovations for Defence Excellence (iDEX) scheme

2930 **Shri Abir Ranjan Biswas:**

Will the Minister of **Defence** be pleased to state:

- (a) whether Government has any mechanism to boost innovations under the Innovations for Defence Excellence (iDEX) scheme;
- (b) if so, the details thereof;
- (c) whether Government has any intention to support the shortlisted proposals for successful completion;
- (d) if so, the details thereof;
- (e) whether Government has selected any thrust areas under the scheme; and
- (f) if so, the details thereof?

One-Rank-One Pension (OROP) scheme

2931 # **Shri Narain Dass Gupta:**

Will the Minister of **Defence** be pleased to state:

- (a) the date since when One-Rank-One Pension (OROP) scheme for ex-servicemen was approved;
- (b) the number of ex-servicemen who have benefited so far by this scheme;
- (c) the number of ex-servicemen who have died since the implementation of the said scheme and till date;
- (d) whether Government would extend the benefits of OROP scheme to the families of the deceased ex-servicemen also; and
- (e) if not, the reasons therefor?

Technology transfer by DRDO

2932 **Shri Derek O' Brien:**

Will the Minister of **Defence** be pleased to state:

- (a) the number of organisations with which DRDO has signed technology transfer agreement under its 2019 policy on technology transfer;
- (b) the kind of technology which has been shared with private companies; and
- (c) the manner in which this is impacting the safeguarding of technical defence information?

Shortage of staff in armed forces

2933 **Shri K.C. Venugopal:**

Will the Minister of **Defence** be pleased to state:

- (a) whether it is a fact that there is shortage of staff including officers, soldiers, and medical staff in the armed forces;
- (b) if so, the details thereof in the three wings of the armed forces;
- (c) whether any steps has been taken by Government to address this shortage; and
- (d) if so, the details thereof and if not, the reasons therefor?

Employment for war widows/ families

2934 **Dr. Santanu Sen:**

Shri Abir Ranjan Biswas:

Will the Minister of **Defence** be pleased to state:

- (a) whether Government has given any employment on compassionate ground to war widows/families of defence personnel in the last five years;
- (b) if so, the details thereof, year-wise;
- (c) if not, the reasons therefor;
- (d) whether Government has reviewed or proposes to review the various welfare measures presently extended to war widows/families in Armed Forces;
- (e) if so, the details thereof;
- (f) if not, the reasons therefor; and
- (g) the detail of the steps taken by Government for employment on compassionate ground to war widows/families of defence personnel in the last three years, year-wise?

ECHS in Andhra Pradesh

2935 **Shri Subhas Chandra Bose Pilli:**

Will the Minister of **Defence** be pleased to state:

- (a) the salient features of the Ex-Servicemen Contributory Health Scheme (ECHS);
- (b) the number of beneficiaries who have availed services through ECHS in last three years;
- (c) the amount spent by Government under the scheme; and
- (d) the district-wise details of the hospitals empanelled under ECHS in Andhra Pradesh?

Recruitment in Indian Army from the State of Punjab

2936 **Shri Raghav Chadha:**

Will the Minister of **Defence** be pleased to state:

- (a) the details of steps taken by Government to train and assist youth from Punjab aspiring to join the Indian Army;

- (b) whether Government has set up institutions to train the youth aspiring to join the Indian Army;
- (c) if so, the details thereof; and
- (d) steps taken by Government to ensure greater recruitment in the Indian Army from the State of Punjab?

Slum development projects under Smart Cities Mission (SCM) in Andhra Pradesh

2937 **Shri G.V.L. Narasimha Rao:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the guidelines for undertaking slum development projects under Smart Cities Mission;
- (b) the smart cities that have undertaken slum development projects worth over ₹100 crore and nature of projects undertaken by them;
- (c) the smart cities selected in Andhra Pradesh and the complete list of projects undertaken under Smart Cities Mission;
- (d) the details of slum development projects undertaken by smart cities in Andhra Pradesh;
- (e) the slum clusters and slum population of Visakhapatnam and the details of slum development projects undertaken in Visakhapatnam, if any;
- (f) if not, the reasons therefor; and
- (g) the funds provided to Visakhapatnam for slum development under other programmes?

National Urban Livelihood Mission

2938 **Shri Dhananjay Bhimrao Mahadik:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government is implementing National Urban Livelihood Mission (NULM) and if so, the details thereof along with achievement made since inception;
- (b) the details of funds sanctioned under National Urban Livelihoods Mission during the last three years for Maharashtra;
- (c) the number of Shelter for Urban Homeless (SUH) constructed in Maharashtra along with the details of their capacity; and
- (d) the details of funds spent on construction of shelters and maintenance of the same?

Metro trains for Bhubaneswar and Cuttack

2939 **Shri Manas Ranjan Mangaraj:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government seeks to introduce the metro train facility for the cities of Bhubaneswar and Cuttack; and
- (b) if so, the details thereof and if not, the reasons therefor?

Pending projects under Smart Cities Mission

2940 **Shri Mallikarjun Kharge:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of the number of projects sanctioned, completed and currently pending under the Smart Cities Mission, city-wise;
- (b) the details of funds allocated and utilised for cities under the Smart Cities Mission, city-wise;
- (c) the details of the total delay caused in pending projects under the Smart Cities Mission, project-wise and city-wise;

- (d) whether there is a stark variance in the completion of projects and utilisation of funds in some cities as compared to others; and
 (e) if so, the details thereof and if not, the reasons therefor?

Utilisation of funds allocated to smart cities

2941 **Shri Javed Ali Khan:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of fund allocated, released, and utilised during the last three financial years and current financial year till date for 100 smart cities announced by Government, year-wise and smart city-wise; and
 (b) the details of smart cities which are completely ready along with the details of facilities built therein, smart city-wise?

Progress of AMRUT 2.0 in the State of West Bengal

2942 **Shri Mohammed Nadimul Haque:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the number of households in 500 cities covered in first phase of AMRUT 2.0 that have been provided with sewage/septage management till now, State-wise;
 (b) the number of projects finalized, undertaken, and number of projects completed in West Bengal under AMRUT 1.0 and AMRUT 2.0, respectively;
 (c) the amount of central assistance approved, and amount released for the State of West Bengal; and
 (d) the details of any other projects that have been undertaken under AMRUT in West Bengal and the progress thereof?

Corruption and irregularities in DDA

2943 # **Dr. M. Thambidurai:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether DDA officials were clueless when thousands of flats were being constructed on Government property by builder mafia in Mehrauli, Delhi;
 (b) if so, the reasons for the illegal construction of thousands of flats on Government property and the action taken against the officials responsible;
 (c) whether corruption is rampant in DDA and the reasons as to how the construction of five to six storey buildings took place and persons responsible for the same; and
 (d) the reasons that poor people are suffering?

Single comprehensive Metro Act

2944 **Smt. Priyanka Chaturvedi:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government intends to propose a single comprehensive Metro Act;
 (b) whether annual reports of all functional metros are laid before the Parliament in accordance with Section 13 of the Metro Railways (Operation and Maintenance) Act, 2002;
 (c) if not, the reasons therefor;
 (d) whether Government intends to set up water metro networks in cities with waterways connectivity, if so, the details thereof; and
 (e) if not, the reasons therefor?

Target achieved in providing affordable housing

2945 Smt. Mamata Mohanta:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has provided the targeted number of affordable houses to the people of all the States of the country as per its proposed plan;
- (b) if so, the number of houses provided during the last two years under this scheme, year-wise and State-wise;
- (c) whether Government is planning to launch more such housing schemes to provide affordable houses to the poor people living in urban areas;
- (d) if so, the details thereof; and
- (e) if not, whether the number of such houses provided so far is sufficient and the details of people who availed this benefit?

Allotment of land for installation of charging points

2946 # Shri Ram Nath Thakur:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether there is a provision under the proposed Master Plan of Delhi-2041 to allot an additional land to operational petrol pumps/CNG stations for setting up new charging points, in view of the increasing number of electric vehicles;
- (b) the number of firms which have forwarded their demand for additional land to set up their charging stations on CNG stations to the Ministry, during the last two years; and
- (c) the applications duly approved, rejected or kept pending by the Ministry?

Status of Basic Services to the Urban Poor (BSUP) Scheme

2947 Shri Abir Ranjan Biswas:

Dr. Santanu Sen:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of sanctioned projects under Basic Services to the Urban Poor (BSUP) scheme which have missed their deadline for completion;
- (b) the details of funds allocated, released, and utilized under the said scheme, State/UT-wise and project-wise;
- (c) whether Government has reviewed/proposes to review the said scheme since its inception to address its shortcomings;
- (d) if so, details thereof, year-wise, State-wise;
- (e) if not reviewed, by when Government is planning to do so and the details thereof; and
- (f) the details of the steps taken by Government for effective implementation of the scheme across the country?

Metro rail in Andhra Pradesh

2948 Shri Prabhakar Reddy Vemireddy:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of criteria being followed for granting metro rail to various States;
- (b) whether Para 12 of 13th Schedule to the Andhra Pradesh Reorganisation Act, 2014 mandates Government to provide metro rail facility in Andhra Pradesh; and
- (c) if so, the action taken by Government to comply with Para 12 of the Andhra Pradesh Reorganisation Act, 2014?

Smart Cities Mission in Himachal Pradesh

2949 # **Ms. Indu Bala Goswami:**

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- the quantum of funds released by Government for Smart Cities Mission in Himachal Pradesh so far;
- Whether any new grant has been released for the cities of Dharamshala and Shimla in Himachal Pradesh under Smart Cities Mission; and
- if so, the details thereof?

Development of Bhubaneswar

2950 **Dr. Sasmit Patra:**

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- the steps undertaken by Government since 2017 for the development of Bhubaneswar city in Odisha;
- the details of projects, programmes, schemes, and their respective fundings provided and spent since 2017, programme-wise and year-wise; and
- the roadmap for the development of Bhubaneswar city in the coming years?

Objectives and achievements of Affordable Rental Housing Complexes (ARHC)

2951 **Dr. K. Laxman:**

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- the main objective of Affordable Rental Housing Complexes (ARHCs); and
- the details of achievements of ARHC?

Intelligent Traffic Management System

2952 **Dr. Ashok Bajpai:**

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- the details of the cities under the Smart Cities Mission where Intelligent Traffic Management System (ITMS) has been created with city-wise amount spent thereon and the date of their becoming functional;
- the city-wise and year-wise total traffic violations captured by ITMS in the smart cities vis-à-vis the number of e-challans created pursuant thereto along with total amount of challan imposed and realized;
- whether ITMS in smart cities has achieved its objectives; and
- if not, the reasons therefor?

Status of Smart Cities Mission in Maharashtra

2953 **Shri Sanjay Raut:**

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- the names of the cities selected under Smart Cities Mission (SCM) in the State of Maharashtra;
- whether the goals/targets set under Smart Cities Mission in Maharashtra is yet to be achieved and if so, the details thereof and the reasons therefor;
- whether the quantum of funds allocated to Maharashtra under the SCM is very less and if so, the details thereof and the reasons therefor; and
- whether Government has set any target to complete SCM in the year 2023 and if so,

the details thereof?

Status of AMRUT 2.0

2954 Shri Iranna Kadadi:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of the implementation status of AMRUT 2.0 scheme;
- (b) whether the scheme has performed better as compared to its first model;
- (c) whether AMRUT has been implemented efficiently in the border areas and remote areas such as mountains too; and
- (d) the details of the start ups encouraged by Government under this scheme?

Smart Cities Mission in Madhya Pradesh

2955 Shri Vivek K. Tankha:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of smart cities in the State of Madhya Pradesh, under Smart Cities Mission(SCM);
- (b) the details of funds allocated by Government to each city under the SCM;
- (c) whether Government is considering to include more cities from the State in the SCM; and
- (d) if so, the details thereof?

Development of new cities

2956 # Smt. Darshana Singh:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has decided to develop a large number of new cities to meet the demand of urbanization;
- (b) if so, the details thereof, State-wise especially in Uttar Pradesh; and
- (c) the steps taken by Government for the development of new cities in a planned manner?

Minority beneficiaries of Pradhan Mantri Awas Yojana (Urban)

2957 Shri Abdul Wahab:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the number of homes provided to the minorities under Pradhan Mantri Awaas Yojana (PMAY-U) in the last five years, year wise and State wise; and
- (b) the number of minorities who are in need of houses, State-wise details thereof?

Rehabilitation of unauthorized settlements

2958 # Shri Narhari Amin:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has made any plan for rehabilitation of the unauthorized settlements and slums in the selected cities under Smart Cities Mission;
- (b) whether Government is considering to provide houses to the people living in slums in place of these slums;
- (c) if so, the number of people who have been provided houses under this scheme in different cities so far; and
- (d) the number of people provided houses so far in the cities selected for Smart Cities

Mission in Gujarat and the details thereof?

Delhi Land Pooling Policy

2959 **Shri Deepender Singh Hooda:**

Will the Minister of **Housing and Urban Affairs** be pleased to state:

- (a) whether under the Delhi Land Pooling Policy which was notified in 2018, a total of 129 sectors were planned to be developed;
- (b) whether there is any sector in which 70 per cent contiguous land condition has been fulfilled;
- (c) whether Government is planning to change the Delhi Land Reform Act 1954 for land pooling policy; and
- (d) whether the mutation of Delhi agriculture land has been stopped in the last few years, if so, by when it will start?

Cleanliness and development drive for rivers

2960 **Shri Kamakhya Prasad Tasa:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether it is a fact that North-Eastern Region is blessed with many rivers particularly in Assam;
- (b) if so, the details thereof and the name of the rivers which have been identified for cleanliness and development drive during the last one year;
- (c) the details of works undertaken under the said project, along with the river-wise details of funds allocated and utilized respectively, till date;
- (d) whether Brahmaputra river has been included under the said project, if so, the funds allocated and utilized respectively for the cleanliness of Brahmaputra river; and
- (e) if so, by when Brahmaputra river is proposed to be included under the said project?

Water crisis in the North Eastern States

2961 **Shri Rakesh Sinha:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the status of groundwater level in the North Eastern States of the country;
- (b) the details of the major sources of water in these States;
- (c) the comparative status of groundwater level in the States of Meghalaya, Nagaland, Mizoram, Manipur and Assam; and
- (d) the steps which have been taken to preserve and constructively utilise water resources in Meghalaya?

Water supply to rural households

2962 **Dr. Kirodi Lal Meena:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the details of agencies working in the area of water supply to rural households through Nal Jal Yojana in the State of Rajasthan under Jal Jeevan Mission (JJM);
- (b) the details of the expenditure incurred by Gram Sabha or Gram Panchayat under JJM;
- (c) whether complaints have been received by Government regarding sub-standard work and irregularities in the working of the said scheme;
- (d) if so, the action taken by Government in this regard; and
- (e) the steps taken by Government to check the negligence and irregularities being

committed by the concerned agencies, contractors, and officials in this regard?

Implementation of Jal Jeevan Mission in North Eastern States

2963 **Shri Biplab Kumar Deb:**

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) whether a comprehensive programme is being implemented to provide safe and adequate drinking water through tap water connection to each household in the country;
- (b) the details of the funds allocated and spent under Jal Jeevan Mission during the last three years in the North Eastern States, year-wise, State-wise; and
- (c) the details of the connections sanctioned and connections provided to the households under the scheme during the last three years in North-Eastern States, year-wise, State-wise?

Namami Gange Programme

2964 **Shri Randeep Singh Surjewala:**

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) the pollution levels (inorganic, organic, heavy metals etc) in the river Ganga from 2017 onwards, post the initiation of Namami Gange programme;
- (b) the total number of projects conceived under Namami Gange since 2017 till date and the number of works completed since 2017 till date, State-wise;
- (c) the allocated budget and the incurred expenditure, project wise; and
- (d) the number of projects delayed under the programme and the reasons therefor?

Monitoring of arsenic level in water supplied through JJM

2965 **Shri Neeraj Shekhar:**

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) whether the arsenic level in public water supplied through Jal Jeevan Mission (JJM) is being monitored;
- (b) if so, the details of mechanism followed in arsenic affected States, State-wise; and
- (c) if not, the reasons therefor and the steps taken by Government to detoxify drinking water supplied under JJM?

Construction of toilets under SBM-R

2966 **Shri Neeraj Shekhar:**

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) the details of number of toilets constructed during the year 2022-23, State-wise;
- (b) the details of fund allocated, released, and utilised during the year 2022-23 till date, State-wise;
- (c) whether there is huge increase in budgetary allocations for Swachh Bharat Mission-Rural (SBM-R) during the year 2023-24 in comparison to 2022-23;
- (d) if so, the details thereof, State-wise; and
- (e) the details of new schemes which would be undertaken during the year 2023-24 with increased allocation, scheme-wise and State-wise?

Full reservoir level of Polavaram Dam

2967 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether Government is aware of the proposal of the State Government of Andhra Pradesh to reduce the full reservoir level of Polavaram Dam from 45.72 metres height to 41.15 metres height which will seriously affect the economy of Andhra Pradesh;
- (b) if so, details thereof;
- (c) whether Government has sent any communication to maintain the full reservoir level at 45.72 metres height to the State Government of Andhra Pradesh;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Final cost of Polavaram Irrigation project

2968 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether Government has finalized the Polavaram Irrigation Project at ₹ 47, 724 crore;
- (b) if so, the details and the factors that have been taken into consideration while arriving at the cost; and
- (c) the details of the annual disbursement that is proposed to be made to the State Government of Andhra Pradesh which is the implementing agency of Polavaram Irrigation Project?

Diversion of water from Mhadei and its tributaries to Karnataka

2969 **Shri Luizinho Joaquim Faleiro:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether Government has approved the DPR on diversion of water from Mhadei and its tributaries to Karnataka;
- (b) if so, the details of the works completed, works in progress, and the works planned for the diversion of water; and
- (c) whether Government has studied its impact on all the six wildlife sanctuaries dependent on Mhadei and its tributaries, its effects on ecology, environments, forest, and agriculture in the State of Goa, if so, the details thereof?

Projects completed by the NPCC

2970 **Shri K.R.N. Rajeshkumar:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether the National Projects Constructions Corporation Limited (NPCC) undertakes irrigation and hydel projects in the country, if so, the details thereof;
- (b) whether the NPCC is also engaged in construction of township, large building complexes, utility buildings, and related infrastructures in the country, if so, the details thereof;
- (c) the number of projects completed by the NPCC during the last five years, State-wise; and
- (d) the details of ongoing projects of NPCC along with the scheduled date of completion, State-wise?

Status of National Water Framework Bill, 2016

2971 **Dr. Ameer Yajnik:**

Shri Pramod Tiwari:

Shri Syed Nasir Hussain:

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether Government is taking measures to regulate excessive groundwater extraction, if so, the details thereof;
- (b) the total number of No Objection Certificates (NOCs) issued by Government to groundwater extraction projects since 2017, State/UT-wise; and
- (c) the current status of 'Model Bill for Conservation, Protection, Regulation and Management of Groundwater 2016' and 'National Water Framework Bill 2016'?

Exploitation of groundwater

2972 # **Lt.Gen. (Dr.) D. P. Vats (Retd.):**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether groundwater level is declining day by day due to continuous exploitation;
- (b) if so, the measures adopted by Government to stop the same; and
- (c) the extent to which these measures have proved to be effective?

Groundwater contamination in Delhi-NCR Region

2973 **Shri Akhilesh Prasad Singh:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the details of the groundwater contamination in the Delhi-NCR region, year-wise;
- (b) whether it is a fact that the National Human Rights Commission (NHRC) has issued a notice to Government regarding groundwater contamination in Delhi;
- (c) if so, the details of the notice thereof;
- (d) whether Government has taken any action pursuant to the notice;
- (e) if so, the details thereof;
- (f) if not, the reasons therefor; and
- (g) the steps taken by Government to address the issue of groundwater contamination?

Water scarcity during heatwave

2974 **Shri Akhilesh Prasad Singh:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the details of water scarcity in the country during the last five years;
- (b) whether Government has taken any steps to combat water scarcity during the summer months, especially in areas affected by the heatwave;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor;
- (e) whether the Jal Jeevan Mission has had a positive impact during the heatwave;
- (f) if so, the details thereof; and
- (g) the steps taken to reduce water scarcity in the most vulnerable regions?

Polluted River Stretch (PRS) in River Tungabhadra Basin, Karnataka

2975 **Shri Narayana Koragappa:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether it is a fact that River Tunga stretch from Shivamogga to Kudli is identified as PRS, if so, the details thereof;
- (b) whether it is a fact that River Bhadra stretch from Bhadravati to Holehonnur is identified as PRS, if so, details thereof;
- (c) whether it is a fact that River Tungabhadra stretch from Harihar to Haralahalli is identified as PRS, if so, the details thereof; and
- (d) the steps taken by Government to restore water quality in the above three PRS and the target date for completion?

Problem of contaminated drinking water

2976 # **Shri Sanjay Singh:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the number of people in the country who do not have access to pure drinking water;
- (b) the number of people who fell sick and died every year due to the contaminated water during the last five years;
- (c) the number of people in the country who consume water having high level of arsenic contamination;
- (d) the number of people in the country forced to drink lead and nitrate contaminated water; and
- (e) the number of highly polluted rivers in the country and the details of the rivers in which aquatic ecosystem is on the verge of destruction due to pollution?

Impact of climate change on water bodies

2977 **Dr. Prashanta Nanda:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether Government has conducted any study regarding impact of climate change on water bodies;
- (b) if so, details of such study, state wise;
- (c) details of steps taken by Government to check environmental pollution of water bodies in the State of Odisha; and
- (d) present status of such effort?

Progress of JJM

2978 # **Shri Brijlal:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) the time frame decided by Government to achieve the target of providing tap water to every household in all the villages of the country under the Jal Jeevan Mission (JJM) and the percentage of households that have been provided with tap water so far;
- (b) whether Government has sanctioned and released more funds for this during the current financial year and if so, the details thereof; and
- (c) the other steps taken by Government to achieve its objective?

Approval of irrigation schemes

2979 **Prof. Manoj Kumar Jha:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether Government has approved the construction of embankment on the river Sikarahana (West Champaran and East Champaran) in the State of Bihar;

- (b) if so, the details thereof;
- (c) whether Government has approved the construction of East Gandak Canal System (Phase II);
- (d) if so, the details thereof;
- (e) whether Government has approved the North Koel Reservoir Project; and
- (f) if so, the details thereof?

Nal Se Jal scheme in Tamil Nadu

2980 Shri M. Mohamed Abdulla:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) the number of rural houses in the State of Tamil Nadu targeted to be provided with tap water under Nal Se Jal Scheme in the year 2023-24;
- (b) in view of this target, the number of houses that have been provided with this facility in the State of Tamil Nadu, district-wise; and
- (c) by when the remaining part of the scheme is likely to be completed and the financial expenditure required for this purpose?

Dried-up water bodies

2981 Shri Tiruchi Siva:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) whether Government is aware that as per a survey conducted by the Quality Council of India, 28 per cent of Government-owned water bodies in the Ganga basin are dried up;
- (b) if so, the details thereof, State-wise;
- (c) whether Government has issued any direction to the States for a comprehensive survey of water bodies as per records and also to improve their water level; and
- (d) if so, the details thereof along with the action taken by the States thereon, State-wise?

Interlinking of rivers

2982 # Shri Satish Chandra Dubey:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) the progress made in the process of interlinking of rivers in the country during the last five years;
- (b) whether Government proposes to link mountainous rivers flowing down from Nepal to Bihar with any other river in the State;
- (c) if so, the details thereof;
- (d) whether Government has signed or considered signing any agreement with the State Governments for undertaking the task of interlinking of rivers; and
- (e) if so, the details thereof and the estimated expenditure on this project along with estimated time to be taken in the interlinking of rivers?

Access to water for every farm

2983 # Shri Neeraj Dangri:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) the hectares of land for which target has been fixed by Government to provide financial assistance during the year 2023-2024 under the accelerated irrigation scheme, the details thereof, State-wise;
- (b) whether Government is in the process of extending access to water to every farm under

the Accelerated Irrigation Benefits Programme (AIBP), if so, by when; and (c) the details of the total number of Irrigation Benefits Programme projects completed during the last three years, State-wise ?

Formation of lakes due to melting of snow

2984 **Shri Kartikeya Sharma:**

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) whether Government is aware that due to the melting of snow in the Kumaon-Himalayan region, more than 70 lakes have been developed;
- (b) if so, whether Government is planning any such scheme in the near future, in which the water of these newly created lakes can be connected to the rivers and brought to the drought-affected areas of North India;
- (c) if so, the details of the scheme and by when it will be implemented; and
- (d) if not, the reasons therefor?

Development of MSME cluster in Maharashtra

2985 **Shri Dhananjay Bhimrao Mahadik:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) whether Government has adopted the cluster approach for holistic development of Micro, Small and Medium Enterprises (MSMEs) in the country;
- (b) if so, the details thereof and the criteria fixed for selection of locations for the said purpose;
- (c) the details of MSME clusters that have become functional in Maharashtra; and
- (d) the details of the steps taken/being taken by Government to expedite making all MSME clusters functional?

Promotion of MSMEs in Rajasthan under ABA

2986 # **Shri Rajendra Gehlot:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) the details of the steps taken by Government to promote MSMEs in the State of Rajasthan, under Aatmanirbhar Bharat Abhiyan (ABA);
- (b) whether any special scheme is being implemented by Government to promote small scale industries in tribal areas of Rajasthan, if so, the details thereof and by when it is set to be implemented;
- (c) the assistance being provided under micro and small scale industry projects in rural areas; and
- (d) the number of places where small scale industry project centres are running in the State of Rajasthan, district-wise details thereof?

Funds released to SSIs

2987 **Shri Kamakhya Prasad Tasa:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) whether Government has released funds for setting up Small Scale Industries (SSIs) under its ongoing scheme during the last two years;
- (b) if so, the details thereof and the total funds released by Government, State-wise, year-wise;
- (c) the total number of SSIs setup in various North Eastern States during the said period;

- (d) the details of the different units of Micro, Small and Medium Enterprises proposed to be set up in the State of Assam including present status thereof; and
 (e) whether Government has allocated land for setting up of all these units and if so, the details thereof, State-wise?

Clusters identified under the Solar Charkha Mission Yojana in Madhya Pradesh

2988 # **Dr. Sumer Singh Solanki:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) the number of clusters identified under the Solar Charkha Mission Yojana in Madhya Pradesh;
 (b) the number of women artisans in the identified clusters; and
 (c) the funds allocated to these clusters during the last three years?

GST on khadi products

2989 **Shri Ryaga Krishnaiah:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) whether Government is aware that the GST imposed on khadi products have made them inaccessible to the common man;
 (b) whether Government is also aware that this contradicts the original purpose of khadi products; and
 (c) if so, the steps being taken to ensure that khadi products are not unaffordable due to increasing sale prices on account of higher GST?

Credit Guarantee Scheme

2990 **Shri Bikash Ranjan Bhattacharyya:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) the number of beneficiaries under Credit Guarantee scheme, State-wise and year-wise for the years 2020, 2021, 2022, 2023 till date;
 (b) the total amount allocated to the beneficiaries for the years 2020, 2021, 2022, 2023 till date, State-wise; and
 (c) the number of people benefited from this scheme in the State of West Bengal and North Eastern States, and the details thereof?

Small and micro companies in distress in UP

2991 # **Smt. Kanta Kardam:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) the details of the small and micro companies that were in distress during the period of COVID-19 in the State of Uttar Pradesh (UP);
 (b) the number of small companies declared bankrupt during the period of COVID-19 Pandemic in the State of Uttar Pradesh, the details thereof; and
 (c) the steps taken by Government for the revival thereof?

Mahila Coir Yojana in Andhra Pradesh

2992 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) whether it is a fact that Government is imparting training to women only under Mahila

Coir Yojana (MCY) ;

(b) if so, the details of women trained under MCY in the State of Andhra Pradesh since inception of the scheme, district-wise and year-wise;

(c) the details of the above trained women who got placements, district-wise;

(d) whether Government is giving any credit linkages to the above trained women to start their own units; and

(e) if so, the details thereof, with particular reference to the State of Andhra Pradesh?

Emergency Credit Line Guarantee Scheme (ECLGS)

2993 **Shri Jose K. Mani:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

(a) whether Government has the details of the number of MSMEs that got credit support under the Emergency Credit Line Guarantee Scheme (ECLGS) over the last three years;

(b) if so, the State-wise details thereof;

(c) whether Government has any plans to extend the scheme for another year;

(d) if so, the details thereof; and

(e) the details of the new policies and plans of Government to support the MSME sector in the country?

Formal and informal employment under MSMEs in Telangana

2994 **Dr. K. Laxman:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

(a) the details of formal and informal employment in MSMEs during the last five years in the State of Telangana, district-wise;

(b) whether Government has taken any steps to boost employment and improve employment conditions in MSME; and

(c) if so, the details thereof and if not, the reasons therefor?

Use of digital and IT tools in the MSME sector

2995 **Smt. Jebi Mather Hisham:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

(a) the steps taken to make micro and small businesses proactive in digital strategies, especially in the post-pandemic context and the details thereof;

(b) whether Government has assessed the expected results of adopting and using digital and information technology (IT) tools in micro and small businesses, if so, the details thereof;

(c) whether Government has assessed the knowledge gap on the adoption of digital tools by entrepreneurs; and

(d) whether Government has adopted an efficacious action plan to facilitate micro and small entrepreneurs in improving their skills and gaining the experience to manage digital tools effectively, if so, the details thereof?

Cotton roving supply by Central Sliver Plants

2996 **Shri Aneel Prasad Hegde:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

(a) the names of Khadi institutions, to which cotton roving supply has been made by each of the five Central Sliver Plants (CSPs), State-wise, year-wise since 2017;

- (b) the quantum (qty in Kgs) of cotton roving supply made by each of the five Central Sliver Plants (CSPs) to each of the Khadi institutions State-wise, year-wise since 2017;
- (c) the total payments made by each of the Khadi institutions to each of the Central Sliver Plants (CSPs), State-wise, year-wise since 2017; and
- (d) the list of Khadi institutions in Uttar Pradesh (UP) and Bihar to which cotton roving supply has been made from each of the Central Sliver Plants (CSPs), year-wise since 2017?

Out come of ECLG schemes during the Pandemic

2997 **Shri Jaggesh:**

Will the Minister of **Micro, Small and Medium Enterprises** be pleased to state:

- (a) whether it is a fact that much of the outstanding MSME credit has been saved from slipping into Non Performing Assets (NPAs) because of the Emergency Credit Loan Guarantee (ECLG) scheme during the Pandemic;
- (b) number of borrowers benefitted and details of the guarantees amount issued under the scheme;
- (c) whether Government proposes to extend the ECLG scheme beyond March, 2023;
- (d) if so, the details thereof; and
- (e) if not, the reason therefor?

Entrepreneurship awareness programmes in Odisha

2998 **Shri Niranjan Bishi:**

Shri Sujeet Kumar:

Will the Minister of **Micro, Small and Medium Enterprises** be pleased to state:

- (a) the number of Enterprise Facilitation Centres (EFCs) established under the Entrepreneurship Skill Development Programme, State-wise;
- (b) the number of Entrepreneurship Awareness Programmes conducted in the State of Odisha whose primary (above 50 per cent) beneficiaries were women; and
- (c) the number of Entrepreneurship Awareness Programmes conducted in the State of Odisha whose primary (above 50 per cent) beneficiaries were SCs/STs in the last year?

Status of the Credit Guarantee Fund Trust

2999 **Shri Sujeet Kumar:**

Will the Minister of **Micro, Small and Medium Enterprises** be pleased to state:

- (a) the details of the total funds allocated, sanctioned and released under the Credit Guarantee Fund Trust for MSEs (CGTMSE);
- (b) the total number of loans disbursed, State-wise;
- (c) the per centage of total lending portfolio constituted by women; and
- (d) the per centage of total lending portfolio constituted by SC/ST MSEs in the country?

Annual Report of District Mineral Foundations in Madhya Pradesh

3000 # **Shri Ajay Pratap Singh:**

Will the Minister of **Mines** be pleased to state:

- (a) whether all the District Mineral Foundations of Madhya Pradesh have submitted their Annual Audit, Annual Report and Annual Plan to the State Government; and
- (b) if so, the details of the Annual Plan, Annual Report and Annual Audit pertaining to the Sidhi and Singrauli districts during the last three years?

Emissions from mines

3001 **Shri Mohammed Nadimul Haque:**

Will the Minister of *Mines* be pleased to state:

- (a) the total number of active mines in the country at present, State-wise;
- (b) the total number of mines for extraction of metals, and mines for extraction of non-metals, State-wise;
- (c) the total number of mines which have shut down in the last five years, State-wise and the reasons therefor;
- (d) the approximate greenhouse gas emissions contributed by the active mines in the country at present;
- (e) whether Government has taken any steps to reduce the hazardous impact of the emissions from mines; and
- (f) if so, the details thereof and if not, the reasons therefor?

Mines identified in the country across various minerals

3002 **Shri Parimal Nathwani:**

Will the Minister of *Mines* be pleased to state:

- (a) the details of new mines that have been identified across the country for various minerals and the identified potential reserves;
- (b) the plans to begin commercial mining at these locations; and
- (c) the specific details regarding new mines identified in the States of Andhra Pradesh and Gujarat and plans for starting commercial mining at these locations?

Amendment to Mines and Minerals (Development and Regulations) Act, 1952

3003 **Dr. John Brittas:**

Will the Minister of *Mines* be pleased to state:

- (a) whether Government proposes to amend the Mines and Minerals (Development and Regulations) Act, 1952 for inducting private entities into this strategic field and such other matters;
- (b) whether Government took note of the detailed objection against the same intimated by the State of Kerala vide letter dated 15th June 2022; and
- (c) if so, the response of Government thereto?

Disruption of mining activities in Jharkhand

3004 # **Shri Deepak Prakash:**

Will the Minister of *Mines* be pleased to state:

- (a) whether the mining activities have been disrupted in iron ore mines in the State of Jharkhand, if so, the details thereof, and the reasons responsible for the disruption; and
- (b) the steps taken by Government to resume the disrupted mining work in the iron ore mines in Jharkhand?

Abandoned petrol pumps in Madhya Pradesh

3005 # **Ms. Kavita Patidar:**

Dr. Sumer Singh Solanki:

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) details of the abandoned petrol pumps in Madhya Pradesh, district-wise;
- (b) whether Government is considering on restarting these petrol pumps; and
- (c) if so, whether any time limit has been set therefor?

CNG pump stations in MP

3006 # **Dr. Sumer Singh Solanki:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the total number of CNG pump stations across the country, State-wise;
- (b) the total number of CNG pump stations in Madhya Pradesh; and
- (c) whether Government is mulling over to increase the number of CNG pump stations in Madhya Pradesh, if so, the region-wise details thereof?

Achievements under SATAT

3007 **Shri Mukul Balkrishna Wasnik:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether it is a fact that Sustainable Alternative Towards Affordable Transportation (SATAT) initiative of October, 2018 envisages developing 5000 Compressed Bio Gas (CBG) Plants with total production capacity equivalent to 54 MMSCMD of gas by 2023-24;
- (b) if so, details of achievement made so far and likely time-frame for achieving the goals set out in the initiative;
- (c) whether Government has put in place a mechanism to periodically review implementation of SATAT and to resolve any issues that may hinder its progress in achieving the targets;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Maximum refill limit of domestic LPG gas cylinder

3008 **Dr. Ameer Jainik:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether the number of domestic LPG gas cylinders for customers has been capped and customers can buy only 15 cylinders now whereas earlier there was no such quota, the reasons therefor;
- (b) whether Government is aware that most of the families buy cylinders in the black market to meet their requirement which puts unnecessary burden on them;
- (c) whether the availability of domestic LPG gas in the country has reduced to such an extent that expensive gas cylinders are not being supplied despite Government removing all subsidies, if so, the details thereof; and
- (d) whether Government intends to do away with this capping rule?

Tax components in price of LPG

3009 # **Shri Ram Nath Thakur:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) quantum of money to be paid by consumers as various taxes after hike of ₹ 350.50/- and ₹ 50/ per cylinder from 1st March, 2023 in commercial and domestic LPG prices, respectively by Oil Marketing Companies;
- (b) details thereof along with reasons therefor;
- (c) whether there has been any increase in price of LPG in international market during

February, 2023;

(d) details of rebate provided to people of lower sections and Ujjwala beneficiaries in domestic LPG; and

(e) whether any study has been conducted to find out number of persons forced to cook by using old methods due to fuel becoming dearer because of slew of taxes?

Incident of gas leak at CPCL, Chennai

3010 Shri P. Wilson:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

(a) after the gas leak incident from Chennai Petroleum Corporation Limited (CPCL) in Chennai last year and the toxic gas which leaked in Manali and Thiruvottiyur areas affecting the areas nearby, the steps Ministry has taken to ensure this is prevented;

(b) whether the Ministry has formed any expert body to look into such gas leaks and identify them and resolve them across the country including Tamil Nadu; and

(c) if so, the details thereof and if not, the reasons therefor?

Import of petroleum products

3011 Dr. Sonal Mansingh:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

(a) the details of import of petroleum products in the last three years, State-wise;

(b) whether cost of import of petroleum products has drastically increased;

(c) if so, the details thereof;

(d) the reasons for the drastic hike in the price of petroleum products being imported;

(e) whether the country has opted for new nations for the country's petroleum demand; and

(f) if so, the details thereof?

Promotion of sustainable aviation fuel

3012 Shri Syed Nasir Hussain:

Dr. Ameer Yajnik:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

(a) whether Government is working on an initiative to promote sustainable aviation fuel;

if so, the details thereof;

(b) whether Government has identified a site where sustainable aviation fuel would be produced;

if so, the details thereof; and

(c) whether a target has been fixed for production of sustainable aviation fuel in view of India's target of net zero in 2070, if so, the details thereof?

Price mechanism for ethanol

3013 Dr. Ashok Kumar Mittal:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

(a) the pricing mechanism for ethanol used in blending, and how does it do in comparison to the pricing of regular petrol;

(b) the measures taken to ensure the availability and quality of ethanol for blending;

(c) the impact ethanol blending has on the environment, including air pollution and greenhouse gas emissions;

(d) the manner in which the benefits of ethanol blending are being passed on to consumers,

particularly in terms of reducing the cost of fuel and reducing dependence on imported oil; and

(e) the impact of ethanol blending on the automobile industry, including the performance and maintenance of vehicles?

Status of City Gas Distribution (CGD) works in UP

3014 # **Smt. Kanta Kardam:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

(a) the current status of City Gas Distribution (CGD) works undertaken in various States of the country, including Uttar Pradesh (UP);

(b) whether Government proposes to expand the CGD network in some more districts of Uttar Pradesh; and

(c) if so, the details thereof and the plan drawn up therefor?

Clean cooking energy for urban slums

3015 **Shri Masthan Rao Beeda:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

(a) whether Government has taken any steps to increase or promote LPG use in urban slums to increase access to clean cooking energy and improve air quality;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether considering the air pollution due to reliance on polluting fuels for cooking in urban slums, Government plans to extend the Ujjwala scheme to target more beneficiaries in poor households in urban slums; and

(d) if so, the details thereof and if not, reasons therefor?

Rising crude oil prices

3016 **Shri Masthan Rao Beeda:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

(a) whether it is a fact that in November 2021, to provide relief to citizens, Government released 5 million barrels of crude oil from its Strategic Petroleum Reserves;

(b) if so, the distribution pattern of these barrels across the country; and

(c) considering the current circumstances, the other action Government is taking to mitigate market volatility and calm the rise in crude oil prices in the country?

Per capita consumption under PMUY

3017 **Shri Dhiraj Prasad Sahu:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

(a) the details of the per capita consumption under the Pradhan Mantri Ujjwala Yojana (PMUY) for its beneficiaries in the State of Jharkhand including details for last year, district-wise;

(b) whether there is data that suggests that PMUY beneficiaries have taken refills over the first free refill; and

(c) if so, the details thereof for all States and UTs for last year and if not, the reasons therefor?

Impact on foreign exchange due to EBP

3018 **Ms. Dola Sen:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether it is a fact that the cumulative foreign exchange impact due to Ethanol Blending Programme (EBP) is estimated at over ₹ 53,894 crore during the period from 2017 to November 2022;
- (b) if so, the details thereof, year-wise;
- (c) the list of the cities where Government has rolled out petrol mixed with 20 per cent ethanol; and
- (d) the estimated timeline to roll out petrol mixed with 20 per cent ethanol in the rest of the country and the steps taken by Government to achieve this target?

Refill made under PMUY

3019 **Shri Shaktisinh Gohil:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the number of beneficiaries who have been given the gas connections under the Ujjwala II Yojana;
- (b) among them, the number of people who have refilled more than six in a year; and
- (c) whether Government has made any study regarding the reasons for not refilling?

Developing new cities

3020 **Shri Sushil Kumar Gupta:**

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) whether Government has any plan or policy to develop new cities that are garbage-free, water secure, and climate-resilient;
- (b) if so, the details thereof; and
- (c) the plans and policies of Government to make life easier for the people of the cities and also help in their own development?

Subsidy on cooking gas

3021 # **Shri Digvijaya Singh:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government has withdrawn the subsidy which was given on cooking gas;
- (b) if so, the details of the order that has been issued in this regard;
- (c) whether Government would reinstate the subsidy on cooking gas to give relief to the general public or has the subsidy been withdrawn forever?

Status of industry to agriculture sector

3022 **Dr. Anil Sukhdeorao Bonde:**

Will the Minister of ***Planning*** be pleased to state:

- (a) whether NITI Aayog proposes to accord the status of industry to agriculture sector;
- (b) if so, the details thereof;
- (c) whether some States have taken initiatives in this regard;
- (d) if so, the details thereof, State-wise; and
- (e) the future action plan of Government on conferring the status to the agriculture sector?

Special economic package to State of Maharashtra

3023 **Dr. Anil Sukhdeorao Bonde:**

Will the Minister of *Planning* be pleased to state:

- (a) the names of the States that have been given special economic package during the last four years;
- (b) the policy and the guidelines followed by Government while announcing such special economic packages;
- (c) whether Government contemplates to provide special economic package to Maharashtra; and
- (d) if so, the details thereof?

Setting up of labs and incubation centres under AIM

3024 # **Ms. Kavita Patidar:**

Dr. Sumer Singh Solanki:

Will the Minister of *Planning* be pleased to state:

- (a) whether Government is setting up labs and incubation centres under the Atal Innovation Mission (AIM) to draw attention of the children towards technology at the school level; and
- (b) the details of this Mission in Madhya Pradesh, district-wise?

Special Category Status to Goa

3025 **Shri Luizinho Joaquim Faleiro:**

Will the Minister of *Planning* be pleased to state:

- (a) whether the provision of Special Category Status (SCS) was introduced in 1969 by the Fifth Finance Commission; and
- (b) whether Government is aware that the Goa Legislative Assembly has passed unanimously resolutions in 2008 and 2013 demanding that the Central Government grants Special Category Status to Goa, if so, the action taken by Government to fulfill this long standing aspirations of Goa?

PSUs listed under NMP

3026 **Dr. Anbumani Ramadoss:**

Will the Minister of *Planning* be pleased to state:

- (a) whether Government may provide the list of Central Public Sector Undertakings that are listed under National Monetisation Pipeline (NMP) scheme based on the mandate for 'Asset Monetisation' under Union Budget 2021-22;
- (b) if so, the details thereof, State/UT/Sector-wise;
- (c) whether Government has any policy proposal to strategically sell NLC India Limited at Neyveli and Salem Steel Plant at Salem in future under NMP; and
- (d) if so, the details thereof?

People living Below Poverty Line in the country

3027 **Dr. Kanimozhi NVN Somu:**

Shri K.R.N. Rajeshkumar:

Will the Minister of *Planning* be pleased to state:

- (a) whether a large number of people are living Below Poverty Line (BPL) in the country;
- (b) if so, the details thereof during the last five years and as on date, State/UT- wise;

- (c) whether it is a fact that India has been able to reduce the number of people living below the poverty line considerably during the last few years;
- (d) if so, to what extent; and
- (e) the measures taken/proposed to be taken by Government to uplift the BPL people?

Funds allocated to Central Schemes

3028 # **Shri Ghanshyam Tiwari:**

Will the Minister of **Planning** be pleased to state:

- (a) the funds allocated to various Central Government Schemes;
- (b) the schemes being currently run by Government and the details thereof; and
- (c) the details of the funds allocated and utilized by Government under these schemes in the context of Rajasthan during last three years, district-wise?

Aspirational Blocks Programme

3029 **Shri V. Vijayasai Reddy:**

Will the Minister of **Planning** be pleased to state:

- (a) whether it is a fact that Government has launched Aspirational Blocks Programme (ABP);
- (b) whether Aspirational Blocks Programme is on the lines of Aspirational Districts Programme (ADP);
- (c) if so, the details thereof;
- (d) the details of blocks going to be covered under ABP in the State of Andhra Pradesh, district-wise; and
- (e) the details of sectors that the ABP is going to be covered and whether Government has taken State-specific contextual needs for better filling the critical gaps in the blocks?

Achievements against Sustainable Development Goals

3030 # **Dr. Radha Mohan Das Agrawal:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) the achievement against various goals, targets, and national indicators on Sustainable Development Goals (SDGs) in different States of the country;
- (b) the reasons responsible for certain States remaining under the category of 'aspirant States till date and the reasons therefor; and
- (c) the action being taken by Government for better performance thereof?

Increase in cost of civil aviation projects

3031 # **Smt. Phulo Devi Netam:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the total number of the ongoing projects of civil aviation in the country including the details of their total cost;
- (b) the details of the projects delayed along with the reasons therefor;
- (c) the total increase in cost due to delay in the work of projects; and
- (d) the details of the the amount of additional budget released to meet the increased cost?

Index of Industrial Production (IIP)

3032 **Shri Sandosh Kumar P:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) the Index of Industrial Production (IIP) during the last three years;
- (b) the trend in Index of Industrial Production (IIP) for the last three years;
- (c) whether Government is aware of the fact that in spite of many initiatives, the IIP Index is contracting for the last many years; and
- (d) if so, the reasons therefor?

Comparative per capita of wealth, income, and consumption

3033 **Smt. Ranjeet Ranjan:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) the average per capita of wealth among the upper castes, OBCs, SCs, and STs in the country from 2017 to 2022-23, year wise;
- (b) the average per capita income among the upper castes, OBCs, SCs, and STs from 2017 to 2022-23, year wise ;
- (c) the average per capita consumption among the upper castes, OBCs, SCs, and STs from 2017 to 2022-23, year wise;
- (d) whether it is a fact that wealth, income, and consumption inequalities among the upper castes, OBCs, SCs, and STs have increased in the last five years; and
- (e) if so, the details thereof and the reasons therefor?

Sustainable Development Goals

3034 **Shri Vaiko:**

Shri M. Shanmugam:

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) whether any review has been made about meeting of the indicators of Sustainable Development Goals (SDGs) by the target year 2030;
- (b) if so, the details thereof;
- (c) whether all the indicators of SDGs will be achieved and if not, the indicators which would not be reached by the deadline of 2030 in the country, State-wise;
- (d) the efforts made to meet the critical indicators, especially, access to basic services, reducing anaemia, child mortality, tobacco use etc., by the target date, with details thereof?

Expansion of the domain of MPLAD Scheme

3035 # **Smt. Geeta alias Chandraprabha:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) whether Government has issued any new guidelines for the expansion of the implementation of Members of Parliament Local Area Development (MPLAD) Scheme;
- (b) the salient features of the new guidelines issued; and
- (c) whether it has been considered in these guidelines that the Members of Parliament can recommend various developmental works as per the changing needs and the details thereof?

Objectives of new guidelines on MPLAD Scheme

3036 **Shri Elamaram Kareem:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) whether Government has released the new guidelines on MPLADS recently, if so, the main objectives of revision in present guidelines;
- (b) whether Government has received representations from MPs raising their concerns over the provisions in new guidelines, if so, the concerns raised by the MPs and the response of Government thereto;
- (c) whether it is a fact that more centralisation on releasing funds will affect the effective implementation of projects under MPLADS; and
- (d) whether Government will revisit the guidelines?

Iron ore for RINL

3037 **Dr. V. Sivadasan:**

Will the Minister of **Steel** be pleased to state:

- (a) whether Rashtriya Ispat Nigam Ltd.(RINL) Vizag has any captive iron ore mines, if not, the reasons therefor;
- (b) the cost of procurement of iron ore for RINL Vizag; and
- (c) the steps taken to ensure that RINL gets captive iron ore mines so that its cost of production could be reduced?

Disinvestment of Salem Steel Plant

3038 **Shri M. Shanmugam:**

Shri Vaiko:

Will the Minister of **Steel** be pleased to state:

- (a) the status of the proposed disinvestment of Salem Steel Plant of SAIL;
- (b) whether the State of Tamil Nadu is not giving consent, insisting all vacant lands to be returned to the State, as it was given at a concessional rate;
- (c) if so, the response of Government thereto;
- (d) whether the labour issues have been settled amicably with the trade unions; and
- (e) if so, the details thereof?

Domestic steel production

3039 **Shri Sandosh Kumar P:**

Will the Minister of **Steel** be pleased to state:

- (a) the quantity of domestic steel production in the country for the last three years;
- (b) the quantity of steel imported from other countries during the last three years;
- (c) the initiatives to increase domestic steel production in the country; and
- (d) the progress of "Make in INDIA " initiatives under steel sector and its impact on import of steel?

Steel production

3040 **Dr. Dharmasthala Veerendra Heggade:**

Will the Minister of **Steel** be pleased to state:

- (a) whether India has emerged globally from being the 4th largest producer to the 2nd largest producer and the 2nd largest consumer of steel;
- (b) whether Production Linked Incentive (PLI) Scheme for domestic production of Speciality Steel has been approved recently, if so, the details thereof, including outlay;
- (c) the objectives, salient features, and the reasons for choosing Speciality Steel;
- (d) the present status of the Scheme and the expected outcome;
- (e) the number of applications received and number of companies selected under the Scheme as on date; and
- (f) the committed investment, capacity addition, and employment likely to be generated under the Scheme?

New Delhi
The 20th March, 2023
29 Phalgun, 1944 (Saka)

P. C. Mody,
Secretary-General.

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